

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 3678**  
TO BE ANSWERED ON- 20/12/2021

**INFRASTRUCTURE IN TRIBAL AREAS**

3678. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry, in a study to analyse the infrastructure-based performance of Tribal villages in the districts of Telangana, found that 40 percent of villages lacked in one or more amenity crucial for sustainable village development;
- (b) if so, the results and details of the Government study to analyse the same;
- (c) the actions proposed by the Government to improve the infrastructure in such areas; and
- (d) the funds sanctioned towards infrastructural development in tribal villages in Telangana?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) to (c): Ministry of Tribal Affairs (MoTA) has conducted a gap analysis of 1,17,000 villages based on Census 2011 and Mission Antyodaya data of 2018 maintained by the Ministry of Rural Development (MoRD). It has been observed that there are 36428 villages with at least 50% tribal population and 500 STs across the country, out of which 533 villages fall in the State of Telangana. Key Infrastructural gaps identified in such villages with respect to various sectors of development in the State is given at **Annexure**.

The STC mechanism envisages provision of Central Schedule Tribe Component and State Tribal Sub Plan budget for development of tribal and tribal areas. Ministry has developed STC-MIS portal ([stcmis.gov.in](http://stcmis.gov.in)) for monitoring expenditure of all Central Government Ministries as per frame work designed by NITI Aayog. The States have been advised to submit their proposals as per gap analysis and utilize the State TSP and Central STC components so as to ensure infrastructural development of tribal villages.

(c & d): Besides the schemes being implemented by the Central Line Ministries and State Governments, MoTA has also provided funds to the Government of Telangana under the schemes of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)’, ‘Development of Particularly Vulnerable Tribal Groups (PVTGs)’ and ‘Grants under Article 275(1) of the Constitution of India’ as a gap filling measure for welfare and development of ST people including infrastructure development in tribal villages, as detailed below:

(Rs. in lakh)			
Name of scheme	2018-19	2019-20	2020-21
Special Central Assistance to Tribal Sub Plan (SCA to TSS)	2850.32	5361.29	4191.00
Development of PVTGs	533.00	538.50	1460.50
Grants under Article 275(1) of the Constitution	3248.89	9973.28	2517.00

**Annexure**

**Annexure referred to in reply to the part (a) to (c) of the Lok Sabha Unstarred Question  
No. 3678 due for reply on 20.12.2021**

**Tribal Dominated Village wise infrastructure gap analysis - Telangana**

S. No	Village wise Infrastructure Details		No. of villages out of Tribal Dominated Villages (533 Total Villages)
1	Availability of banks in the village		88
	Bank not available the distance where facility is available	< 1 km	9
		1-2km	25
		2-5km	65
		5-10Km	170
		>10Km	176
2	If bank not available in the village Availability Of bank/Business Correspondent with internet connectivity		88
3	Availability of ATM		72
4	Whether the village is connected to All weather road		412
5	Whether village has an internal cc/ brick road		424
6	Availability of Public Transport	Bus	216
		Van	2
		Auto	300
		None	15
7	Availability of Internet Cafe/Common Service Centre		102
8	Availability of Public Distribution System (PDS)		409
9	Availability of markets	Mandis	72
		Regular market	3
		weekly haat	67
		none	391
10	Availability of Piped tap water	100% habitations covered	159
		50-100%	179
		< 50% habitation covered	98
		only one habitation is covered	34
		not covered	63
11	Availability of telephone services	Landline	17
		Mobile	393
		Both	84
		none	39
12	Total no of household using clean energy (LPG/Bio gas)	Total House Hold - 243185	109076

13	No of household with kuccha wall and kuccha roof	Total House Hold - 243185	43198
14	Availability of Post office/Sub-Post office		230
15	Availability of school	Primary	356
		Middle School	72
		High School	93
		>Senior Secondary school	7
		No school	5
16	Availability of Sub centre	PHC	29
		CHC	65
		Sub Centre	150
		None	289
	If Sub Centre >not available in the village, distance of the nearest place where facility is available	< 1 km	8
		1-2km	20
		2-5km	68
		5-10Km	117
		>10Km	77

Source: Census 2011 & Mission Antyodaya data of 2018

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